

Central Administrative Tribunal  
Principal Bench

- 3 -

O.A.No.29/98

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 23rd day of January, 1998

Toran Lal Kashyap  
s/o Shri Kewal Ram  
working as U.D.C.  
Council for Advancement of Peoples  
Action and Rural Technology  
Indian Habitat Centre  
Zone 5-A (Core-C) 2nd Floor  
Lodi Road  
New Delhi - 110 001. ... Applicant

(None)

Vs.

1. Union of India through  
The Secretary  
Ministry of Rural Areas and Employment  
Govt. of India  
Krishi Bhavan  
New Delhi.
2. Council for Advancement of People's  
Action and Rural Technology  
through its Director General  
Indian Habitat Centre  
Zone 5-A (Core-C) 2nd Floor  
Lodi Road  
New Delhi - 110 001.
3. Deputy Director General  
Council for Advancement of People's  
Action and Rural Technology  
through its Director General  
Indian Habitat Centre  
Zone 5-A (Core-C) 2nd Floor  
Lodi Road  
New Delhi - 110 001.
4. The Chief Administrative Officer  
Council for Advancement of People's  
Action and Rural Technology  
through its Director General  
Indian Habitat Centre  
Zone 5-A (Core-C) 2nd Floor  
Lodi Road  
New Delhi - 110 001. ... Respondents

O R D E R (Oral)

None has appeared for the applicant today even on second call. None had also appeared for the applicant on 12.1.1998. It would appear that the applicant is not interested in pursuing the

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matter. Accordingly, the OA is dismissed and default and for want of prosecution.

  
(R.K. AHUJA)  
MEMBER(A)

/rao/